

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-207
IB-513/ND/2020

IN THE MATTER OF:

M/s Salasar Builders

....Applicant

Vs.

North Rajasthan Infracon Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 10.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

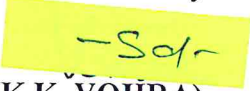
as well as: Chandra Shekhar Yadav, Adv. Gitansshi Arora, Adv

For the Respondent

:

ORDER

Issue notice upon the respondent by all modes including the the email id of the respondent as well as the process of the bench. Affidavit of service must be filed within one week from today. List on 24.12.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)